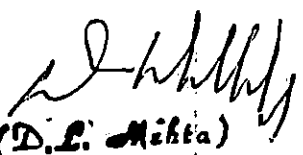
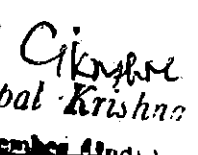


C. A. T. Bench, JAIPUR

Date of Order	Orders
15.7.93 Extra set filed 8/20/7/93.	None for the petitioner/applicant The applicant has not filed extra sets in spite of directions given on 26.5.93. He should file the extra sets so that the notices can be issued, within three days, failing which the application shall stand dismissed automatically for want of prosecution, without reference to the Bench.  (O. P. Sharma) Administrative Member  (D. L. Mitta) Vice-Chairman
21-7-93 OA listed today 8/21/7/93	None present on behalf of the applicant Extra sets filed: The main Case No. O.A. 528/92 is listed before the Hon'ble Bench today. This Misc. Petition may also be listed today before the Hon'ble Bench for direction along with OA 528/92.  REGISTRAR Central Administrative Tribunal Jaipur Bench, JAIPUR.
21.7.93 5375 4.8.93	None present on behalf of the petitioner The M.P. is dismissed in default for non prosecution on the part of our petitioner.  (O. P. Sharma) Administrative Member  Gopal Krishna Member (Judicial)